

# HIGH COURT OF CHHATTISGARH: BILASPUR

## ORDER

No. 805/Confdl./2024  
II-3-1/2024

Bilaspur, dated the 24<sup>th</sup> July, 2024

The following candidates as mentioned in Column no. (2), appointed on probation as Civil Judge (Junior Division) in the Cadre of Chhattisgarh Lower Judicial Service by the State Government, are posted in the capacity as mentioned against their names in Column No. (3) of the table below with a direction to join their place of posting **on or before 27.07.2024:-**

**TABLE**

| <b>S.No.</b> | <b>Name</b>  | <b>Posted as</b>  |
|--------------|--|---|
| (1)          | (2)  | (3)   |
| 1.           | Shri Pranav Vaidya, S/o Late Shri T.R. Vaidya                | I Civil Judge (Junior Division), Dhamtari                               |
| 2.           | Ku. Puneet Sameeksha Xalxo, D/o Shri Prabhat Kumar Xalxo     | IV Civil Judge (Junior Division), Raigarh                               |
| 3.           | Smt. Heera Sinha, D/o Shri Dinesh Kumar Sinha                | II Civil Judge (Junior Division), Balod                                 |
| 4.           | Shri Sagar Chandrakar, S/o Shri Chitrangad Prasad Chandrakar | Additional Judge to the Court of I Civil Judge (Junior Division), Balod |
| 5.           | Ku. Pragya Singh, D/o Shri Devendranath Singh                | Civil Judge (Junior Division), Jashpur                                  |
| 6.           | Ku. Sarvika Chaturvedi, D/o Shri Tukaram Chaturvedi          | II Civil Judge (Junior Division), Bemetara                              |
| 7.           | Ku. Suhasini Thakur, D/o Shri Surendra Kumar Thakur          | I Civil Judge (Junior Division), Dantewara                              |
| 8.           | Ms. Preeti Paliwal, D/o Shri Rajendra Kumar Paliwal          | III Civil Judge (Junior Division), Janjgir                              |

BY ORDER OF THE HIGH COURT

  
(BALRAM PRASAD VERMA)  
REGISTRAR GENERAL

Contd...2/-

Endt. No. 806/Confdl./2024  
II-3-1/2024

Bilaspur, dated the 24<sup>th</sup> July, 2024

Copy forwarded to: -

- 1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 7) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 17) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 19) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 20)
  1. Shri Pranav Vaidya, S/o Late Shri T.R.Vaidya, C/o Smt.Pramila Vaidya, Janta-16, Sector-01, Near Panchmukhi Hanuman Mandir, Shankar Nagar, Raipur (C.G), Pin-492001.
  2. Ku. Puneet Sameeksha Xalxo, D/o Shri Prabhat Kumar Xalxo, House No. 81, Kesla Road, Katnaipara, Sitapur, District – Sarguja (C.G.), Pin-497111.
  3. Smt. Heera Sinha, D/o Shri Dinesh Kumar Sinha, C/o Shiv Sagar Sinha, Side-H, Raod No.-1, beside Talwar Bhawan, Laxmi Kripa Sadan, Ward No. 42, Subhash Nagar, Durg (C.G.), Pin-491001.

  
20/7/24

Contd...3/-

4. Shri Sagar Chandrakar, S/o Shri Chitrangad Prasad Chandrakar, House no. B-1, Gol Chowk, Lokmanya, Rohinipuram, Raipur (C.G.), Pin-492010.
5. Ku. Pragya Singh, D/o Shri Devendranath Singh, Village-Chainpur, House no. 65, Ambikapur Road, Block/Tahsil-Manendragarh, District - Manendragarh-Chirmiri-Bharatpur (C.G.), Pin-497442.
6. Ku. Sarvika Chaturvedi, D/o Shri Tukaram Chaturvedi, House no. HIG-25, Delux Sector-8, Housing Board Colony, Saddu, Raipur (C.G.), Pin-492014
7. Ku. Suhasini Thakur, D/o Shri Surendra Kumar Thakur, House no. F-3, Court Colony, Near Railway Crossing, Dantewara, District - Dakshin Bastar Dantewara (C.G.), Pin-494449.
8. Ms. Preeti Paliwal, D/o Shri Rajendra Kumar Paliwal, (Advocate), Irrigation Colony, Balaji Mandir Road, Korba (C.G.), Pin-495677.

*for information and compliance. They are directed to send their charge report to this Registry through the concerned Principal District & Sessions Judge.*

- 21)Principal District & Sessions Judge, Balod/Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.
- 22)All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 23)Additional Registrar (Judicial/D.E./Admn./Copying/Confidential/Civil & Supreme Court Section/Works/Criminal), High Court of Chhattisgarh, Bilaspur for information.
- 24)Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 25)Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 26)Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 27)Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 28)Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 29)Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Works/T.A. & Medical/Supreme Court Section/Establishment/Lawazima), High Court of Chhattisgarh, Bilaspur for information.
- 30)Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 31)In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 32)Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 33)Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(BALRAM PRASAD VERMA)  
REGISTRAR GENERAL